

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
Civil Secretariat Srinagar/Jammu.

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Subject: - Release of Grant-In-Aid to the Bar Association for the year 2018-19.  
Reference:- Finance Departments vide UO. No. FD-VII-Bgt.(01)2018-19 dt-19.02.2018.

Government Order No: ~~223~~ -LD(Acctts)of 2018

Dated:- 12-04-2018

Sanction is hereby accorded to the release of funds to the tune of Rs. 1.00 lacs (Rupees One lacs only) as Grant-In-Aid in favour of Bar Association Baderwah for the current financial year 2018-19. The Grant-In-Aid so allotted shall be utilized subject to the following conditions:-

1. The funds are kept at the disposal of the concerned Presiding Officer for disbursement in respective Bar Association.
2. The accounts of Associations shall be open to check by the Accountant General/ Presiding Officer of the Court concerned where from the Grant has been disbursed or any officer of Law, Justice and Parliamentary Affairs.
3. The Association shall furnish to do this department utilization certificate duly countersigned by concerned Presiding Officer of the Court.
4. The expenditure shall be incurred strictly in accordance with the codal Provisions.  
The expenditure on this account will be debited to Major Head:- 2014-Administration of Justice, Sub Head:- 1248:- Public Prosecutors, Detailed Head:- 028-Grant-In-Aid.

By order of Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government

Department of Law, Justice and PA

Dated:- 12-04-2018

No:-LD(Acctt)Bgt/2014/06/11/Part File

Copy to the:-

1. Ld. Advocate General J&K, Jammu/Srinagar.
2. Private Secretary to Commr/Secretary to Government, General Administration Department.
3. Registrar General J&K, High Court, Jammu.
4. Director General Budget, Finance Department.
5. District & Sessions Judge/ Addl. District & Sessions Judge \_\_\_\_\_
6. President Bar Association \_\_\_\_\_
8. Treasury Officer \_\_\_\_\_
9. Government Order File.
10. Concerned File

(Ashok Singh)

Director Finance

Department of Law, Justice and PA